

SUPREME COURT OF INDIA

State of U.P.

Vs.

Ram Swaroop

S.L.P.(Civil) No.9711 2013] @ (CC No.2702 of 2013)

(K.S. Radhakrishnan and Dipak Misra JJ.)

08.04.2013

ORDER

K. S. RADHAKRISHNAN, J

In view of the Judgment pronounced by this Court on 11.3.2013 in Civil Appeal No. 2326 of 2013 @ SLP(C) No.12960 of 2008 entitled State of U.P. v. Hari Ram this special leave petition is dismissed.